

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 12221 of 2019

(Arising out of OIA-CCESA-SRT-APPEALS-PS-220-221-2019-20 dated 25/07/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Blue Star Ltd

265/2, Damni Road, Dadra
Silvassa, Dadra And Nagar Haveli

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station, Vapi, Gujarat - 396191

.....Respondent

WITH

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APPEARANCE

None appeared for the Appellant

Shri P. K Singh, Superintendent (Authorized Representative) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/10696-10697 /2022

DATE OF HEARING: 14.06.2022

DATE OF DECISION: 14.06.2022

RAMESH NAIR

The appellant submitted a letter dated 06.03.2020 informing that they have opted for SVLDR-2019 accordingly; they wish to withdraw the appeal. Appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**